

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

Original Application No. 114 to 122 of 2020

(under Section 14 and 15 read with Section 8 (1) of the National Green Tribunal Act, 2010)

IN THE MATTER OF

SaguturuDayaker Reddy
S/o VenakataSubba Reddy
Aged about 47 years
Resident of Mallam Village and post
Chittamuru Mandal,
SPSR Nellore District
Andhra Pradesh 524403
Having agriculture land at
Survey Nos. 59-1P,59-2,60-2P, 105-2P, 104-3P,
104-6P, 62-2P,
Ranganadhapuram Village

..Applicant

Vs

1. State of Andhra Pradesh,
Through its Chief Secretary,
1st Block, 1st floor, Interim Government Complex
A.P. Secretariat office
Velagapudi
Andhra Pradesh 522 503

2. Andhra Pradesh State Pollution Control Board
Through its Member Secretary,
D.No.33-26-4D/2 Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamalavari Street
Kasturibaipet
Vijayawada 520 010

3. Department of Fisheries,
State of Andhra Pradesh
Through its Commissioner,
Bandar Road, Poranki
Vijayawada 521137
Andhra Pradesh

4. Coastal Aquaculture Authority,
Through its Member Secretary,
5th Floor, Integrated Office Complex for
Animal Husbandary and Fisheries Department,
Nandanam
Chennai 600 035

5. District Collector, Nellore
Achari Street, VRC Centre,
Nellore District
Andhra Pradesh 524 003

6. Srii VolipiSeenivasulu
Resident of Venkanapalem Kota SO,
Kota Mandal Nellore Dt. 524411
Having Prawn/Shrimp Aqua farm at
27-6, 27-5, 27-4, 27-3, 29-1, 29-2, 29-3, 15-1,3, 8-2B
PadarthiyvariKadriga Village, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

P. Prabhakar Reddy

7. Sri Kaml Reddy Balasuneel Reddy,
C/o Parvathareddy , Venkata Ramanareddy
Resident of Mallam village and post
Chittamuru Mandal, Nellore District
Pin 524403
Having Prawn/Shrimp Aqua farm at
Survey No. 15-6
PadarthiyariKadriga Village, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415
8. Sri Teegla Suresh Babu,
Resident of Pittivaanapalli village ,
Muttimbaku Post Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 1,3-2B
PadarthiyariKadriga Village, Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415
9. Sri PittiParadhamaiah,
Resident of Pittivaanapalli village ,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 17-2,
Pittivaanapalli village , Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415
10. Smt. Manubolu Sailaja,
Resident of Pittivaanapalli village ,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapalli village , Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415
11. Sri Manubolu Sathish
Resident of Pittivaanapalli village ,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 14-3, 28-1
Pittivaanapalli village , Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415
12. Sri Theegala Suresh Babu
Resident of Pittivaanapalli village ,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 9A, A3, B,C
Pittivaanapalli village , Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District, Pin 524415
13. Sri Manubolu Venkaiah,

P. Prabhakar Reddy

Resident of Pittivaanapalli village ,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapalli village , Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

14. Sri PamajiChinnaChengaiiah,
Resident of Pittivaanapalli village ,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 27-4
Pittivaanapalli village , Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

15. Smt. Kapaluru Varalakshmi
Resident of Pittivaanapalli village ,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 70-2
Pittivaanapalli village , Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

16. Smt. TheruvaiBujamma
Resident of Pittivaanapalli village ,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 1-1
Pittivaanapalli village , Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

17. Sri TheruvaiThirupalu
Resident of Pittivaanapalli village ,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at
Survey No. 33-4, 39-4B
Pittivaanapalli village , Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

18. Smt. Pari Koteswaramma
Resident of Pittivaanapalli village ,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403
Resident of Pittivaanapalli village ,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415
Having Prawn/Shrimp Aqua farm at

P. Pra bhakar Reddy

Survey No. 15
Pittivaanapalli village , Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District
Pin 524415

19. Smt. ChellakuruMadhusudhanamma
Resident of Gongunta
Mambattu Post Nellore District
Pin 524 121
Resident of Pittivaanapalli village ,
Muttimbaku Post Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 15
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

20. Sri ParavathareddyVenkatrama,

Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 17-2B,18-2PA, 20-1, 21-5, 27-P2
23-1,16-2A, 11-1A,13-3
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

21. ParvathareddyVenaktakrishna Reddy
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 17-2C,18-2A1, 20-2, 21-6,
27-P1,23-2, 16-2B,11-2, 13-2
PadarthiyvariKandriga village,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

22. Sri Pernati Prabhakar Reddy
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 15-4A, 21-1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

23. Smt. PernatiSubbamma
Residential of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

P. Prabhakar Reddy

Having Prawn/Shrimp Aqua farm at
Survey Nos. 15-4C, 21-3
Padarthivarikandriga village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

24. Sri Kalluru Rajendra Babu
Resident of Mallam Post and village
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 15-4C, 21-3
Padarthivarikandriga village,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

24. Sri Kalluru Rajendra babu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32-6
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

25. Sri Manubolu Sathish
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 33-1A, 38-2, 27-3,38-1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

26. Sri Theruvai Thirupalu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 33-1C, 60-1,60-4, 60-7
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

27. Sri Nunjala Madhu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO

P. Prabhakar Reddy

Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 33-1C
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

28. SmtManuboluRangamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-1A
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

29. Sri Manobolu Venkaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-4A, 39-2, 39-3, 17-1,31-3,38-7
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

30. Sri. Pamanji Chinna Chengaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-5, 38-8
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

31. Smt. Manubolu Sailaja
Resident of PadarthavyariKandriga village,
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32-6
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

P. Paabhakar Reddy

32. Sri TheruvaiChandraiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 39-4A, 60-3, 41
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

33. Sm. PamajiChengamma,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1A
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

34. Smt. Manubolu Indhiramma.
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1B
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

35. Smt. KalluruSusilamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1C
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

36. Sm. Nunjala Padma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-1E1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,

P. Prabhakar Reddy

Chittamuru Mandal,
Nellore District Pin 524415

37. Smt. ThevuuaiBagyalakshmi
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 36-2
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

38. Smt. TheruvaiBujjamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 60-1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

39. Sri Pari Vijayuakumar
Resident of Mallam Post and village Pittivaanapalli
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 50-2B
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

40. Sri AllipoodiSreenivasulu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 105-5
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

41. Sri AllipoodiBaBU
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 105-5
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,

P. Prabhakar Reddy

Chittamuru Mandal,
Nellore District Pin 524415

42. Sri Pitti Munaswami
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 91-2C,
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

43. Sri Pitti Lokaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey No. 94
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

44. Sri Pitti Venateshwarulu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 63-2
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

45. Sri ManuboluVekateshwarlu
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 41
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

46. Sri KanapaGuravaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

P. Poabha Kar Reddy

Having Prawn/Shrimp Aqua farm at
Survey Nos. 52-3, 53-3
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

47. Sri Pitti Subramaniam
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

48. Sri PandhiKottaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

49. Sri KakaniChengaiah,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

50. SmtPitti Jayalakshmi
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal, Nellore District Pin 524415

51. Sri PittiAmarajah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

P. Prabhakar Reddy

Having Prawn/Shrimp Aqua farm at
Survey Nos. 5-2A
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

52. Smt. PittiChandharamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 8-1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

53. Smt. Venalareddy Shymalamma
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 9-1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

54. Sri Pitti Hanumathaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 20-2B, 9,-2,10,13,0,28-2
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

55. Sri Pitti Krishnaiah
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 20-3, 23-5,23-6
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

56. Sri Chinthareddy Kota Reddy
Resident of Muttimbaku Village & Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

P. Prabhakar Reddy

Having Prawn/Shrimp Aqua farm at
Survey Nos. 24-3
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

57. Smt. Basivireddy Rajamma,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 29-1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

58. Sri Pamanji Baskar
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 30-2B
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

59. Smt. Duvuru Sunitha
Resident of Muttimbaku Village and Post,
Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 31-6B
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

60. Sri KalluruVekateshwarlu,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 32-1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

61. Smt. PittiParandhamaiah,
Resident of Pittivaanapalli
Muttimbaku Post, Vakadu SO

P. Ponbharar Reddy

Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 3-2A
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

62. Sri KaamireddyVijayasekar Reddy
Resident of Mallam Village and Post
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-5, 38-8
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

63. Sri KalahastiVasanthamma
Resident of Mallam Village and Post
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 181-2
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District

64. Sri PittiVenkateswarlu
Resident ofPittivaanapalli village
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524415

Having Prawn/Shrimp Aqua farm at
Survey Nos. 3-P1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

65. Sri PittiVenkateswarlu
Resident of Pittivanpalli village,
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 38-5, 38-8
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

P. Poabhakar Reddy

66. Sri PittinChandramma
Resident of Pittivanpalli village,
Muttimbaku Post, Vakadu SO
Chittamuru Mandal,
Nellore District, Pin 524403

Having Prawn/Shrimp Aqua farm at
Survey Nos. 5-1
Pittivaanapalli village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

Apart from the above Respondents, some unknown persons doing illegal aqua culture in the following survey Nos.
Survey Nos. 30-5A, 30-2A, 23-2, 27-1, 27-2, 27-7, 29-3, 24-2, 22-1A, 20-2A, 5-3, 8-2 , 14-2, 15-2, 5-1, 14-1, 3, 1-1A, 19-3C1, 103-2A, 66, 63-2, 36-3, 38-6, 38-6A, 38-9, 38-9A, 33-1B, 32-2, 60-10, 23-1, 24-1, 24-5, 32-3, 32-4, 32-7, 60-9
In Pittivanipalli village
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524 Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

Survey No. 22/2 , 22-3, 21-1
In Padarthivarikandriga village ,
Muttimbaku Post, Vakadu SO,
Chittamuru Mandal,
Nellore District Pin 524415

COUNTER AFFIAVIT OF THE 22nd RESPONDENT

I, Peranati Prabhakar Reddy, Son of Venkatasubba Reddy Hindu, aged 54 years resident of Mallam Post and Village, Chittamuru Mandal , Nellore District Pin 524403 do hereby solemnly affirm and state as follows:-

1. I state that I am the 22nd Respondent in the above stated Original Application in the above referred original application hence I am well acquainted with the facts and circumstances of the case.
2. At the outset this Respondent denies each and every allegation made in the Original application and the Applicant is put to strict proof thereof.
3. It is submitted that this Respondent is the absolute owner of property at Padarthivarikandriga village, ChittamuruMandalam, Nellore District in survey No. 15-4A, 21-1. It is submitted that this Respondent was

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desirous of doing prawn culture in his property and accordingly applied for license to the Competent Authority i.e. Coastal Aqua Culture Authority under the provisions of Coastal Aquaculture Authority Act, 2005 and was granted license vide license dated 22.11.2017 for a period of 5 years.

4. It is submitted that this Respondent is undertaking the prawn culture strictly in accordance with the Rules and Regulations imposed by the Coastal Aquaculture Authority and there not been a single content or any quarters in as much as there is periodical check from the Competent Authorities under the Enactment.

5. It is submitted that while so, the applicant has filed the present before this Hon'ble Tribunal making certain baseless allegations as if all the prawn culture i.e. being conducted is unauthorized and is polluting the nearby agricultural lands.

6. At this juncture, it is submitted that even the recommendation letter to the Assistant Inspector of Fisheries namely clearly shows that Agricultural lands are more than 500 meters distance from the agricultural land and the source of water is upputeru Thus, it is submitted that there is no probability or remote possibility of this Respondent polluting either the irrigational water or any other water.

7. It is submitted that so far as the release of water from the prawn pond is concerned the same is only let in into the draining canal and hence there is no pollution of the irrigation water in as much as the said draining canal is not for the purpose of irrigation but only a draining canal to carry away waste water into the sea.

8. It is submitted that based upon the averments in the application this Hon'ble Tribunal was pleased to constitute a committee to go into the issue and give a report . At this juncture , it is submitted that the committee

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never called this respondent and got any objections but on the other hand given a unilateral report without considering all the relevant facts.

9. It is submitted that so far as this Respondent is concerned Survey Nos.15/4A, 21-1 ponds are authorized. Therefore it is submitted that taking into account the fact that this Respondent is not polluting any water source or any irrigation water or in any manner changing status of the agricultural lands. The application as against this Respondent is deserves to be dismissed.
10. It is submitted that the Petitioner has filed a Special Leave Petition before the Hon'ble Supreme Court challenging the interim order passed by the National Green Tribunal dated 10.06.2020. The Hon'ble Supreme Court dismissed the case filed by the Respondent.
11. It is submitted that based on the interim order of the Tribunal, the collector of the District issued notices to the Petitioner threatening the disconnection of electricity and dispossession of prawn culture farm. It is submitted that since the Petitioner was only doing he prawn culture based upon the valid license issued by the Competent authority, due to the urgency, the Petitioner was constrained to file a Writ Petition before the Hon'ble Court of Andhra Pradesh. The Hon'ble High Court at Andhra Pradesh was pleased to grant an interim order and directed the Respondent to consider the objections of the Petitioner therein. It is submitted that Writ Petition only a stop gap arrangement and comprehensive adjudication only before this Hon'ble Tribunal.
11. It is submitted that this Respondent has invested a huge sum of money and it is only the source of survival/income for the entire family. It is submitted that this Respondent has also availed loan from the bank in order to finance the prawn culture. If the source of income is denied the Respondent's family will not be in a position financially sustain itself.

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12. It is submitted that due to no fault of these Respondents, they are unnecessarily dragged into this litigation and the livelihood of the Respondents are at threat. It is submitted that even as per the report of the Expert Committee the prawn culture is being conducted by the Respondents is perfectly legal and has got the sanction of all the competent authorities as the prawn culture is being strictly done as per the regulations and no effluent which will cause any damage to the agricultural operations are being released into any irrigation canal as alleged. It is submitted that even as per the licensing authority before issuance of the license the report is sought for with respect to source of water and if there is any impact on agricultural farms. It is submitted that only upon the satisfaction of the authorities as stated above the license is granted.

13. It is submitted that even prawn culture activities of the Respondents are subject matter of periodical checking by the Fisheries Department. It is submitted that in case there is any violation, there is always a threat of cancellation by the Competent Authority. The very fact that this Respondent has been doing prawn culture from the year 2017 to till date would fructify the fact that this Respondent has been strictly adhering all the Rules and Regulations imposed by the Licensing Authority and there is pollution/threat of pollution as alleged by the applicant. The Report of the Expert Committee appointed by the Hon'ble Tribunal also vindicates the case of the Respondent.

14. It is submitted that from Aqua ponds of these Respondents where the agricultural activities are being conducted are at the distance of more than 100 meters. It is submitted that even as per the report filed before this Hon'ble Tribunal, there is no mention of any contamination or damage to agricultural crops due to draining canal Pala MaduguVagu. The nature of canal is that it starts from Pittavaanapalli village and joins Royalavagu just almost at the extreme down stream before it joins Pulicat Lake and the sea.

P. Prabhakar Reddy

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL**

SOUTHERN ZONE AT CHENNAI
Original Application No. 114/2019/2020

IN THE MATTER OF

Saguturu Dayaker Reddy
S/oVenakata Subba Reddy ..Applicant

Vs

State of Andhra Pradesh,
Through its Chief Secretary,
A.P. Secretariat office
Velagapudi, Andhra Pradesh
and 65 others ..Respondents

COUNTER AFFIDAVIT OF nd 22 RESPONDENT

M/s DAKSHAYANI REDDY
SUNEETHA
COUNSEL FOR RESPONDENTS